

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2744
ANSWERED ON:15.03.2010
DISTRICT VIGILANCE AND MONITORING COMMITTEES
Singh Shri Ijyaraj ;Yadav Shri M. Anjan Kumar

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether many public representatives have complained against the District Vigilance and Monitoring Committees constituted by the Government during the last three years and the current year;
- (b) if so, the details thereof, State-wise;
- (c) the number of complaints out of them found correct and the action taken thereon;
- (d) the number of complaints still pending for final disposal alongwith the reasons for the same;and
- (e) the time by which these are likely to be disposed off?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITIYA')

- (a)& (b): Yes, Sir. The details of state-wise complaints/representations received against constitution of District Vigilance and Monitoring Committees during the last three years and current year are given at Annexure.
- (c): Out of 66 complaints received, 54 were found to be correct and action was accordingly taken to make changes in nominations of Chairmen/Co-Chairmen, as per guidelines.
- (d): No complaint is pending.
- (e): Does not arise.